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## Notice

By virtue of an affidavit sworn before the **Notary Public Bhubaneswar** on Dated **29th May 2024**, I, **Mrs. Jharana Dansena**, Address **At-Itma (Jharmunda), P.O.-Itma, P.S.-Bargaon, Dist.-Sundargarh, PIN-770016** have changed my name from "**Jharisa Dandsena**" to "**Jharana Dansena**". Henceforth, I shall be known as "**Jharana Dansena**" for all purposes.

**Jharana Dansena**